INVESTMENT OF EPFO IN SHARE MARKET

3526. SHRI DHAIRYASHEEL SAMBHAIJIRAO MANE:

SHRI RAVI KISHAN:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI RAVINDRA KUSHWAHA:

SHRI BIDYUT BARAN MAHATO:

SHRI SHRIRANG APPA BARNE:

SHRI SUDHEER GUPTA:

SHRI MANOJ TIWARI:

SHRI PRATAPRAO JADHAV:

SHRI SUBRAT PATHAK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Employees’ Provident Fund Organization (EPFO) has taken a decision to invest a portion of its annual deposits in share market and related products;

(b) if so, the total amount invested in Share market and related products by EPFO during each of the last three years and the current year;

(c) the details of total profits/loss so far in the said investment;

(d) whether the Government has taken adequate precautions to secure the interests of the pensioners due to volatile stock market where there is no guarantee of return of investment and if so, the details thereof; and

(e) the steps taken/being taken by the Government to increase the investment limit in Share market and related products?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(Shri Rameswar Teli)

(a) & (b): Employees’ Provident Fund Organisation (EPFO) invests 85 per cent of the Funds in Debt instruments and 15 per cent of the investment is made in Exchange Traded Funds (ETFs), as per the
Investment Pattern notified by the Government. The investment in ETFs is made based on Nifty 50, Sensex, Central Public Sector Enterprises (CPSEs) and Bharat 22 Indices. The details of equity investment for the last three years and the current year are as under:

<table>
<thead>
<tr>
<th>Financial Year</th>
<th>Amount invested in ETF</th>
<th>Total amount (Debt &amp; Equity) invested</th>
</tr>
</thead>
<tbody>
<tr>
<td>2019-20</td>
<td>31,501.09</td>
<td>2,20,236.47</td>
</tr>
<tr>
<td>2020-21</td>
<td>32,070.84</td>
<td>2,18,533.89</td>
</tr>
<tr>
<td>2021-22</td>
<td>43,568.02</td>
<td>2,89,930.79</td>
</tr>
<tr>
<td>2022-23 (upto June, 2022)</td>
<td>12,199.26</td>
<td>84,477.67</td>
</tr>
</tbody>
</table>

(c): The details of cost price of investment in ETF till 31.03.2022 and Notional Market Value [as per Net Asset Value (NAV)] on 31.03.2022 is as under:

<table>
<thead>
<tr>
<th>Cost price of amount investment in ETF as on 31.03.2022</th>
<th>Notional Market value (as per NAV on 31.03.2022 )</th>
</tr>
</thead>
<tbody>
<tr>
<td>1,59,299.46</td>
<td>2,26,919.18</td>
</tr>
</tbody>
</table>

(d): Yes, Sir. The details of due measures of diligence are in place, as under:

1. All investments are done as per the Pattern of Investment notified by the Government.
2. Investment Guidelines are approved by the Central Board of Trustees’ (CBT), tripartite governing body of EPFO.
3. The investment is made through Portfolio Managers and ETF Manufacturers appointed by CBT, EPFO for such purpose.
4. The Financial Consultant of EPFO and the External Concurrent Auditor monitor all the investments made by the Portfolio Managers and ETF Manufacturers to confirm that they are in accordance with the Pattern of Investment notified by the Government and the Investment Guidelines approved by the CBT, EPFO from time to time.
5. The CBT has appointed a Custodian for Securities, to maintain account and record of all the instruments.
6. The CBT and its sub-committee monitor all investment related aspects periodically.

(e): No such proposal is under consideration of the Government.

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